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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL

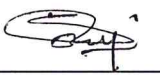
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.05.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 58/2018 in CP No394&395/2016 CP(TCAA) No. 55&56/HDB/2017
NAME OF THE COMPANY	MN Takshila Industries Private Limited
NAME OF THE PETITIONER(S)	Genome Vally Tech Parks & Incudators Pvt Ltd
NAME OF THE RESPONDENT(S)	MN Takshila Industries Private Limited
UNDER SECTION	391/394

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Raju for VS Raju for Applicant	Advocate	Vbraju1@gmail.com 98491 20947	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Adv.	9160001435	
Case of Roc.			

ORDER

Matter is listed today for hearing.

Learned PCS for the Petitioner is present. Heard him , he has filed the IT returns.

List the matter on 07.05.2018.


Member(Judl)